

Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD

Original Application No. 428 of 2001

Allahabad this the 20th day of April, 2001

Hon'ble Mr.S.K.I. Naqvi, Member (J)
Hon'ble Mr.S. Biswas, Member (A)

Sushila Singh Wife of Sri Yashwant Kumar Singh,
Resident of Village-Bar Ganv(Dharmanagar-Chhapara)
Post Office-Kubernath, District Kushinagar.

Applicant
By Advocate Shri Ved Prakash Mishra

Versus

1. Union of India through the Secretary, Post and Telegraph, New Delhi.
2. Pravar Adhikshak, Post Office, Devariya Mandal, Devariya-274001.
3. Assistant Superintendent, Post Office, Sub-Division, Padrauna, District Kushinagar.

Respondents
By Advocate Shri M.C. Chaturvedi

O_R_D_E_R (Oral)

By Hon'ble Mr.S.K.I. Naqvi, Member (J)

The applicant has sought for relief to the effect that the respondents be directed to appoint the petitioner on the post of Shakha Dak Pal at Sikta Kushinagar.

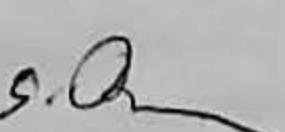
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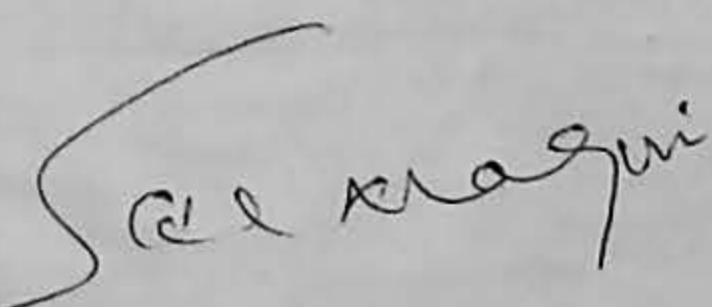
2. As per applicant' case she is one of the candidate for the post of Shakha Dak Pal and she claims herself to be the best amongst the contestants, but has not been appointed inspite of all the process have been completed right in the year 1997 which gives rise to some apprehension in the mind of the applicant that something wrong is going to be played with him, for which she made representations also.

3. It is not the case of the applicant that some other person has been appointed to the post and, therefore, no cause of action arises. However, we part with the case ^{with the observation} that the process of appointment be completed expeditiously so as it may not give rise ^{to} such apprehension, which may be natural.

4. The O.A. is disposed of with the above observations. No cost.


Member (A)

/M.M./


Member (J)